

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319
IA-4582/2023, IA-3495/2023, IA-2634/2021

IN
(IB)-559(ND)/2017

IN THE MATTER OF:

Padia Timber Co. Pvt. Ltd.

.... Petitioner/Applicant

Order u/S. 10 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 18.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Praveena Gautam, Ms. Akanksha Tyagi, Mr.
Pawan Shukla, Ms. Kanika Kalyan, Advs.
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **15.05.2024.**

-Sd-
(COURT OFFICER)